

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 29

**IA No. 432/2023
1159/23
1163/23
1167/23
1346/23
2491/23
2493/23**

**In
CP (IB) No. 182/Chd/HP/2019
(Admitted)**

**Under Section 9 & 19(2) & 66 &
60(5) IBC 2016**

In the matter of:-

Bhagwati Steel Sales

...Petitioner/Operational Creditor

Vs.

HIM MEC TEC Pvt. Ltd

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.12.2023.

Sd/-
Court Officer

October 31, 2023
mamta